

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5939
ANSWERED ON:03.05.2010
PROGRESS REPORTS OF RURAL DEVELOPMENT PROGRAMMES
Choudhry Smt. Shruti

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether all the State Governments/DRDAs are submitting periodical progress reports depicting the programme-wise and district-wise, financial and physical progress of rural development programmes regularly as per the laid down norms;
- (b) if not, the names of the States/DRDAs which have failed to submit the regular progress report of rural development programmes during the last three years; and
- (c) the corrective measures proposed to be taken by the Government in the matter ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): Majority of the States Governments and Union Territories Administrations and District Rural Development Agencies (DRDAs) furnish the financial and physical progress report through electronic medium as per the time schedule given in the programme guidelines. Some delay in furnishing of progress reports is noticed in few DRDAs of North Eastern Region due to delay in consolidating the progress from blocks which are at far flung locations and non available of proper connectivity.
- (c): Such State Governments have been advised to make available connectivity in their districts/blocks.